

into account in the releases made before the close of the financial year. These have been examined subsequently, and a sum of Rs. 239.54 lakhs has since been released.

Revision of List of Scheduled Castes and Scheduled Tribes

455. Shri K. Pradhani:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Heerji Bhai:

Will the Minister of Social Welfare be pleased to state:

(a) whether Government have by now finalised the revision of the lists of Scheduled Castes and Scheduled Tribes; and

(b) if so, the result thereof?

The Minister of State in the Department of Social Welfare (Shrimati Pharens Gaba): (a) and (b). The matter is still under consideration.

Report of Committee on Essential Drugs

456. Shri Heerji Bhai:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri K. Pradhani:

Will the Minister of Health and Family Planning be pleased to refer to the reply given to Starred Question No. 208 on the 8th April, 1967 and state:

(a) whether the Report of the Committee on Essential Drugs has since been received;

(b) if so, the main features thereof; and

(c) the reaction of Government thereto?

The Deputy Minister in the Ministry of Health and Family Planning (Shri K. K. Murthy): (a) No.

(b) and (c). Do not arise.

Investments made by L.I.C.

457. Shri Dhuleshwar Meena:
Shri Ramachandra Ulaka:
Shri K. Pradhani:
Shri Heerji Bhai:

Will the Minister of Finance be pleased to state the amount of investment made by the Life Insurance Corporation of India in Orissa State during 1966-67 either in industry or in other sectors?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): Rs. 322.66 lakhs.

Reserve Bank's Policy of Credit Squeeze

458. Shri M. Amersey: Will the Minister of Finance be pleased to state:

(a) whether he has received any representation from the Central Gujarat Chamber of Commerce requesting him to withhold Reserve Bank's instructions to commercial banks concerning reallocation of credits; and

(b) if so, Government's reaction thereto?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) Yes.

(b) The Reserve Bank issued a directive to the major scheduled banks at the beginning of the busy season in October 1966 to ensure that not less than 80 per cent of the seasonal expansion in credit went to industrial concerns and export-import bills. It appears that certain banks allowed the advances to other sectors to grow at a higher rate in the earlier part of the season and curtailed or cancelled the credit limits to these sectors drastically from April onwards to achieve the desired ratio. This caused temporary difficulties in some cases, but the position is likely to have eased considerably by now, since the directive of the Reserve Bank ceased to operate with effect from 28th April, 1967.